

F.No. 01(03)/Roster/CESTAT/2022(part-2)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.09.2022

ORDER NO. 164 of 2022

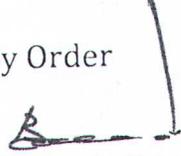
Hon'ble President is pleased to partially modify the roster order no. 158 of 2022 for **CESTAT, Hyderabad** from **15.09.2022** to **16.09.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 15.09.2022 to 16.09.2022	Mr. Anil Choudhary, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Asst. Registrar